

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 25.07.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2276 of 2019 in Comp. App. (AT) (Ins) No. ___ of 2019	Hindustan Zinc Ltd. Vs. ICOMM Tele Ltd. & Anr.	Uday N. Tiwary

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-sd/-

Assistant Registrar